

**Statement-III**

*Statement Showing State-wise/Industry-wise Industrial Licence Applications Under Consideration for Approval As On 30-06-1998.*

S. No.	Name of the States/Union Territories	Sugarcane	Chemical	Textile	Others	Total
1	2	3	4	5	6	7
1.	Andhra Pradesh	1	8	0	3	12
2.	Assam	0	0	0	0	0
3.	Arunachal Pradesh	0	0	0	0	0
4.	Bihar	0	2	0	0	2
5.	Delhi	0	0	0	0	0
6.	Goa	0	0	0	0	0
7.	Gujarat	0	0	1	4	5
8.	Haryana	1	0	0	2	3
9.	Himachal Pradesh	0	0	0	0	0
10.	Jammu & Kashmir	0	1	0	1	2
11.	Karnataka	1	2	0	1	4
12.	Kerala	0	0	0	0	0
13.	Madhya Pradesh	3	4	1	1	9
14.	Maharashtra	22	1	2	7	32
15.	Manipur	0	0	0	0	0
16.	Meghalaya	0	0	0	0	0
17.	Mizoram	0	0	0	0	0
18.	Nagaland	0	0	0	0	0
19.	Orissa	0	4	0	0	4
20.	Pondichery	0	0	0	1	1
21.	Punjab	0	0	2	0	2
22.	Rajasthan	0	0	0	1	1
23.	Sikkim	0	0	0	0	0
24.	Tamil Nadu	1	4	5	2	12
25.	Tripura	0	0	0	0	0
26.	Uttar Pradesh	4	0	0	4	8
27.	West Bengal	0	0	0	3	3
28.	Andaman & Nicobar Islands	0	0	0	0	0
29.	Chandigarh	0	0	0	0	0

1	2	3	4	5	6	7
30.	D & N Havali	0	0	1	1	2
31.	Daman & Diu	0	0	0	0	0
32.	Lakshadweep	0	0	0	0	0
0.	More than 1 State	0	0	0	2	2
Total		33	26	12	33	104

**Capital Investment in PSUs**

3565. PROF. PREM SINGH CHANDUMAJRA :  
DR. CHINTA MOHAN :  
SHRI KHARABELA SWAIN :  
SHRI SHANTI LAL CHAPLOT :  
SHRI S. AJAY KUMAR :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the capital investment has been increased in Public Sector Undertakings during the last three years; and

(b) if so, the total capital investment in these Undertakings during 1995-96, 1996-97 and 1997-98, sector-wise and State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL) : (a) Yes, Sir.

(b) Pattern of capital investment during the years 1995-96 and 1996-97 for which period information is available, cognate group-wise and State-wise are given in the Statements appended.

**Statement***Cognate Group Wise Pattern of Investment*

(Rs. in crores)

S.No.	Name of the Company	1996-97	1995-96
1	2	3	4
I.	Enterprises Under Construction	1401	743
II.	Enterprises Producing/Selling Goods		
1.	Steel	3038	906
2.	Minerals and Metals	-397	-710
3.	Coal and Lignite	34	-878
4.	Power	741	1225
5.	Petroleum	1570	497
6.	Fertilizers	1146	877
7.	Chemicals and Pharmaceuticals	1351	-99
8.	Heavy Engineering	-196	15
9.	Medium and Light Engineering	53	42

1	2	3	4
10. Transportation Equipment		-65	-154
11. Consumer Goods		327	46
12. Agro-Based Industries		12	0
13. Textiles		291	198
<b>Total (II)</b>		<b>7905</b>	<b>1965</b>
<b>III. Enterprises Rendering Services</b>			
1. Trading and Marketing Services		20	20
2. Transportation Services		-104	-884
3. Contract and Construction Services		634	242
4. Industrial Dev. and Tech. Consultancy		924	852
5. Tourist Services		-11	-5
6. Financial Services		3742	1015
7. Telecommunication Services		860	206
8. Section 25 Companies		151	153
<b>Total (III)</b>		<b>6216</b>	<b>1599</b>
<b>Grand Total (I+II+III)</b>		<b>15522</b>	<b>4307</b>

Loan repayment is reflected as (-)

*State Wise Pattern of Investment*

S.No.	Name of the State/UT	1996-97	1995-96
1	2	3	4
1.	Andhra Pradesh	-309	-70
2.	Assam	555	-3
3.	Bihar	554	-266
4.	Gujrat	1282	-131
5.	Haryana	-10	87
6.	Himachal Pradesh	566	580
7.	Jammu & Kashmir	0	0
8.	Karnataka	-50	-72
9.	Kerala	108	207
10.	Madhya Pradesh	-373	-116
11.	Maharashtra	3551	50
12.	Manipur	0	0
13.	Meghalaya	434	608
14.	Nagaland	0	0
15.	Orissa	-595	-669

1	2	3	4
16. Punjab		-1	-1
17. Rajasthan		14	-1
18. Tamilnadu		238	159
19. Uttar Pradesh		-2184	451
20. West Bengal		1121	144
21. Andaman & Nicobar Islands		0	0
22. Delhi		10641	3356
23. Goa		-20	-6
24. Pondicherry		0	0
25. Arunachal Pradesh		0	0
<b>Grand Total</b>		<b>15522</b>	<b>4307</b>

With reference to registered office

**BIC Mills**

3566. SHRI JAGAT VIR SINGH DRONA : Will the Minister of TEXTILES be pleased to state :

(a) whether the labourers of B.I.C. Mills gheraoed the management of Algin Mill in protest against the non-receipt of notice regarding increase in the wages and the period of closure; and

(b) if so, the steps taken/being taken by Central and State Government to avoid the closure of B.I.C. Mills?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) The employees of the BIC Cotton subsidiaries, namely, Elgin Mills Co. Ltd. and Cawnpore Textiles Ltd., gheraoed the management on the 9th & 10th of June, 1998 for payment of wages and salaries for the months of April & May, 1998.

(b) The BIC Cotton subsidiaries, namely, Elgin Mills Co. Ltd. and Cawnpore Textiles Ltd. have been ordered to be wound up by the BIFR and their cases for winding up are pending before the High Court at Allahabad. Pending further proceedings by the High Court, Government have decided to continue providing budgetary support towards payment of wages/salaries and VRS to the workers/employees of these mills upto the end of July, 1998.

[English]

**Strike by Officers of Customs and Excise**

3567. SHRI MOHAN RAWALE : Will the Minister of FINANCE be pleased to state :